

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1671  
ANSWERED ON:16.12.2013  
PROTECTION TO MEDICINAL PLANTS  
Dubey Shri Nishikant

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has any proposal to launch any scheme to protect ancient and traditional medicinal plants and birds in consultation with the State Governments in the country;
- (b) if so, the details thereof, State-wise including Jharkhand; and
- (c) the steps taken by the Government in this regard including the quantum of funds allocated during the last three years and the current year, State-wise?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) The Government has already set up National Medicinal Plants Board vide resolution notified on 24th November, 2000 under Department of AYUSH, Ministry of Health & Family Welfare to protect and promote medicinal plants of the country. As per the information furnished by the National Medicinal Plants Board, the following two major schemes are being implemented by it:-

# Central Sector Scheme for "Conservation, Development and Sustainable Management of Medicinal Plants"

# Centrally Sponsored Scheme of "National Mission on Medicinal Plants" At the State /UT level, State Medicinal Plants Boards have also been constituted to coordinate matters related to medicinal plants. Regarding protection of birds and their habitats, the Ministry provides financial and technical assistance to the State/UT Governments, including the State Government of Jharkhand, under the Centrally Sponsored Scheme 'Integrated Development of Wildlife Habitats'.

(b) & (c): As per the information furnished by the National Medicinal Plants Board with respect to the State of Jharkhand: Funds amounting to Rs.36.77 lakhs, Rs.99.67 lakhs, Rs.138.96 lakhs and Rs.2.59 lakhs during the years 2010-11, 2011-12, 2012-13 and 2013-14 respectively, have so far been released for implementation of Central Sector Scheme for 'Conservation, Development and Sustainable Management of Medicinal Plants'. In addition, funds amounting to Rs.165.18 lakhs and Rs.257.61 lakhs during the year 2010-11 and 2011-12 respectively, have so far been released in favour of Mission Director, Jharkhand State for implementation of the Centrally Sponsored Scheme of 'National Mission on Medicinal Plants'. Further, the information regarding quantum of funds allocated year-wise under Central Sector Scheme for "Conservation, Development and Sustainable Management of Medicinal Plants" to various States/UTs during the last three years is provided in Annexure-I.

Information regarding quantum of funds allocated year wise under Centrally Sponsored Scheme of "National Mission on Medicinal Plants" during the last three years is provided in Annexure-II.

Further, the State-wise details of funds, released during the last three years under the Centrally Sponsored Scheme 'Integrated Development of Wildlife Habitats' for conservation and management of wildlife including protection of birds are given in Annexure - III.

This includes funds released to the State of Jharkhand.